

Remuneration of contractual faculty of hotel management

2604. DR.CHANDAN MITRA: Will the Minister of TOURISM be pleased to state:

(a) present rate of remuneration given to the contractual faculty in the Hotel Management Colleges affiliated with the National Council for Hotel Management and Catering Technology (NCHMCT) alongwith the year when the present rate of remuneration had been decided;

(b) since the rates have not been revised for long, whether Government had any proposal to revise the rate of remuneration for the contractual faculty keeping in view the current rate of inflation;

(c) if so, time by which the rates of remuneration are likely to be revised; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) The present rate of remuneration given to the contractual faculty in the Central Institutes of Hotel Management affiliated with the National Council for Hotel Management and Catering Technology (NCHMCT) is Rs. 18,000/- per month. This rate has been in effect since the year 2009.

(b) No, Sir.

(c) Does not arise.

(d) Since the remuneration was raised substantially from Rs. 12,000/- per month to Rs. 18,000/- just two years back, at present there is no proposal to raise it any further.

Funds allocation for historical spots

2605. DR. JANARDHAN WAGHMARE: Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government provides any special package to States for promotion of tourist spots of historical importance;

(b) if so, the details thereof; and

(c) the details of funds allocated/released and utilized by the State Government for promotion of tourist spots in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (c) The development and promotion of tourist places including those of historical importance are primarily undertaken by the State Governments/Union Territory (UT) Administrations. However, Ministry of Tourism provides financial assistance for promotion of tourism projects based on proposals received from them subject to availability of funds and inter-se priority in accordance with the Scheme Guidelines. The details of projects and amount sanctioned to various State/UTs, during the first four years of the 11th Five Year Plan are given in the Statement (See below). This Statement also includes the projects sanctioned under the Prime Minister's Reconstruction Plan for Jammu & Kashmir.

Statement

Tourism projects sanctioned during 11th Five Year Plan upto 31.03.2011.

(Rs. in Crore)

Sl. No.	Name of the State	No. of Projects Sanctioned	Amount Sanctioned
1	2	3	4
1	Andhra Pradesh	40	193.85
2	Arunachal Pradesh	51	143.57
3	Andaman & Nicobar	0	0.00
4	Assam	21	84.86
5	Bihar	18	57.59
6	Chandigarh	17	30.74
7	Chhattisgarh	10	45.23
8	Dadra & Nagar Haveli	3	0.24
9	Daman & Diu	1	0.12
10	Delhi	23	75.57
11	Goa	7	72.92
12	Gujarat	14	34.61

1	2	3	4
13	Haryana	29	98.98
14	Himachal Pradesh	40	128.32
15	Jammu and Kashmir	112	219.94
16	Jharkhand	15	19.12
17	Kerala	33	139.77
18	Karnataka	25	118.53
19	Lakshadweep	1	7.82
20	Maharashtra	15	80.20
21	Manipur	31	107.09
22	Meghalaya	25	61.14
23	Mizoram	26	65.68
24	Madhya Pradesh	51	162.76
25	Nagaland	56	111.51
26	Orissa	34	116.00
27	Puducherry	16	74.45
28	Punjab	14	62.30
29	Rajasthan	25	110.91
30	Sikkim	78	188.53
31	Tamil Nadu	43	140.03
32	Tripura	42	76.12
33	Uttar Pradesh	33	117.39
34	Uttarakhand	17	96.02
35	West Bengal	37	120.74
GRAND TOTAL		1003	3162.65